

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 18<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA(IBC)/44/GB/2023  
IA(IBC)/57/GB/2023  
IA (IBC)/124/GB/2024  
In CP (IB)/22/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Punjab National Bank VS Shree Sai Rolling Mills India Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. A. Prasad, Adv. For Liquidator

For Respondent (s) : Mr. K. K. Nandi, Adv. for R-1 to R-3 --- IA (IBC)/124/GB/2024  
: Mr. Nishant Das, Adv. for R-1, 2 & 4 } IA(IBC)/44/GB/2023  
: Ms. Aatrayi Das, Adv. }  
: Mr. M. Sharma, Adv for R-5 }

**ORDER**

**IA(IBC)/44/GB/2023**

Ld. Counsel Mr. A. Prasad appears on behalf of the applicant. R-1, R-2 and R-4 are represented by Ld. Counsel Mr. N. Das who physically appears in the Court. Ld. Counsel Mr. Mukesh Sharma is present for R-5. R-3 has already been set *ex-parte*. Pleadings are complete.

List for arguments on **30.08.2024**.

**IA(IBC)/57/GB/2023**

Both sides Counsel present. Pleadings are complete.

List for arguments on **30.08.2024**.

**IA (IBC)/124/GB/2024**

Ld. Counsel Mr. Nishant Das appears physically in the Court on behalf of the applicant herein. Ld. Counsel Mr. K. K. Nandi is present for R-1, R-2 and R-3, who submits that reply

affidavit has already been filed and served on the opposite party. Ld. Counsel Mr. A. Prasad representing liquidator accepts notice and seeks three weeks time to file reply affidavit. Time granted. Copy of reply thereof shall be served on the counsel on record for the applicant.

On the preliminary hearing of the submissions of the Ld. counsel for the applicant for interim reliefs, it is felt necessary that the matter is heard in totality and thereafter any order can be passed.

Ld. Counsel for the applicant seeks permission to file rejoinder in respect of the reply received from R-1, R-2 and R-3. They may do so by following the procedure specified under NCLT Rules, 2016, within two weeks time.

List for further consideration on **30.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**Deep Chandra Joshi**  
**Member (Judicial)**